

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:906
ANSWERED ON:01.03.2000
INDUSTRIAL DISPUTES ACT
BIKASH CHOWDHURY

Will the Minister of LABOUR be pleased to state:

(a) the total number of industrial units closed down during 1997-98 and 1998-99 without giving notice to the Government of India under the Industrial Disputes Act; and

(b) the total number of industrial units which have given notice to the Government under the said Act?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) No case has been brought to the notice of the Government on closure of industrial units in the Central Sphere during 1997-98 and 1998-99 without applying for permission under the Industrial Disputes Act.

(b) The total number of Industrial units in the Central Sphere which have given notice to the Government for closure under the Industrial Dispute Act during 1997-98 and 1998-99 are as under:-

| Year | No. of Industrial Units |
|---------|-------------------------|
| 1997-98 | 12 |
| 1998-99 | 07 |